

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 29(ND)/2017
CA NO.

CORAM:

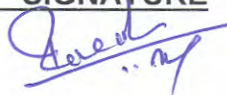
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

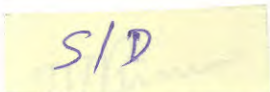
NAME OF THE COMPANY: Rajbir Singh
Vs
Castle Infratech Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397,398,402,403,235&237

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakesh C. Agrawal Ad.		Petitioner	

ORDER

Learned counsel for petitioner requests for some time to serve the respondent on the correct address. In order to enable him to file the correct address, the hearing is deferred to 20.3.2017


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)

Dated: 20.2.2017
(Vidya)